NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P.(IB)-267(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- Bank of Baroda
V/s
Rohit Ramnath Katyal

Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Fereshte Sethna a/w Adv. Abhishek Tilak appeared for the Personal Guarantor.

None appeared for the Petitioner. List this matter on **31.07.2024**.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT